

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 7110 – A

Dated, Calcutta, the 28th November, 2018

**From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

***Sub. : Filling up of the post of Principal Registrar on deputation basis
in National Company Law Appellate Tribunal.***

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. F 2/17/2013/Rect/AFT/ (PB)/Adm-1 dated 11.10.2018, alongwith its enclosures has been received from the Armed Forces Tribunal, with information that the post of Principal Registrar on deputation (including short-term contract) basis in Armed Forces Tribunal, Principal Bench, New Delhi is to be filled up and the said circular has been uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers to visit the website of the High Court at Calcutta, download the content and, if willing, to forward their filled in application (in prescribed proforma), alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 01.12.2018** for further necessary action in the matter at this end.

Yours faithfully,

Sd/=

Registrar (Judicial Service)

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GOVERNMENT OF INDIA
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

Docket No. CC. 5337 West Block-VIII
R.K. Puram
Received on 26.10.18 New Delhi - 110066
Office of the L.D. Registrar General
High Court, Appellate Side Calcutta

F. No. 2(17)/2013/Rect/AFT (PB)/Adm-1

1 Oct, 2018

VACANCY CIRCULAR

Applications are invited for filling up the post of Principal Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi from the candidates, who fulfill the following eligibility conditions on deputation basis initially for a period of three years extendable, as per DoP&T orders issued from time to time.

<p>Principal Registrar 01</p> <p>General Central Service Group 'A' Gazetted Non-Ministerial</p> <p>LEVEL - 14 (Rs 144200-218200)</p>	<p>1. Deputation (Including Short Term Contract) : Officers in Central Government or State Government or Supreme Court or High Court or District Court or Statutory/Autonomous bodies having pensionary benefits:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or Department; or</p> <p>(ii) posts in Level 13 of the Pay Matrix with three years regular service in the grade in the parent cadre or Department;</p> <p>(b) having fifteen years' experience in personnel and administrative or Judicial work; and</p> <p>(c) holding a degree in law from a recognised university.</p> <p>Note 1:- The departmental officers in the feeder grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion channel.</p> <p>Note 2:- The period of deputation including period of deputation (Including Short Term Contract) in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation or Department of the Central Government shall not ordinarily exceed four years. The maximum age limit for appointment by deputation shall not exceed 56 years as on the closing date of receipt of application.</p>
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2. The Pay & Allowances and other terms and conditions of the officer/official selected on deputation will be governed in accordance with DOP&T O.M No. 6/8/2009-Estt. (Pay-II) dated 17.06.2010 and O.M even number dated 22.04.2016.

3. Please note that the applications of the candidates for deputation should be routed through their parent department. However, advance copy may be sent to this office directly.

..... 2/-

[Handwritten Signature]

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

(Signature of the candidate)

Address: _____

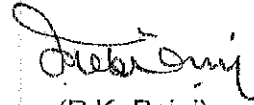
Date



4. The application(s) in the prescribed Proforma (Annexure I) from eligible officers who can be spared on deputation in the event of their selection may be forwarded by the parent Departments to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-1, RK Puram, New Delhi - 110066 along with photo copies of the Annual Confidential Reports for the last five years and vigilance clearance certificate.

5. Last date of receipt of application is 3rd Dec, 18 (Monday). Application received after due date will not be considered.

6. It may please be understood that this Office is not yet enlisted in the Directorate of Estate for allotment of GPRA (General Pool Residential Accommodation), as such before filing application this aspect may please be kept in mind.



(P.K. Bajaj)
Principal Registrar (1/c)

Enclosure: Annexure- I

Distribution:

1. All Ministries and Departments of Govt. of India.
2. The Principal Secretary, General Administration Department, Govt. of NCT of Delhi.
3. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
4. The Registrar General of all High Courts.
5. The District Judge-1 & Sessions Judge, Tis Hazari Court, Delhi.
6. The Secretary General, National Human Rights Commission, New Delhi.
7. The Principal Registrar, Central Administrative Tribunal, New Delhi.
8. The Registrar, National Company Law Appellate Tribunal, New Delhi.
9. The Registrar, National Company Law Tribunal, New Delhi.
10. MoD, AFT, Cell, New Delhi.
11. Armed Forces Tribunal, Principal Bench, New Delhi Website - In-charge.
12. Guard File.

14. Total emoluments per month now drawn		
Basis Pay in the PB	Grade Pay	Total Emoluments

15. In case the applicant belongs to an Organization which is not following the Central Government Pay-scale, the latest salary slip issued by the organization showing the following details may be enclosed.

Basic Pay with Scale of Pay and rate of increment	Dearness Pay/interim relief/other Allowances etc., (with break-up details)	Total Emoluments

<p>16. A Additional information, if any, relevant to the post you applied for in support of your suitability for the post. This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)</p>	
<p>16. B Achievements : The candidates are requested to indicate information with regard to; (i) Research publications and reports and special projects. (ii) Awards/Scholarships/Official Appreciation (iii) Affiliation with the professional bodies/institutions/societies and; (iv) Patents registered in own name or achieved for the organization (v) Any research/innovative measure involving official recognition (vi) any other information. Note : Enclose a separate sheet if the space is insufficient).</p>	
<p>17. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis.# (Officers under Central/State Governments are only eligible for "Absorption". Candidates of non-Government Organization are eligible only for Short Term Contract)</p>	
<p>#(The option of 'STC'/'Absorption'/'Re-employment' are available only if the vacancy circular specially mentioned recruitment by "STC" or "Absorption" or "Re-employment").</p>	
<p>18. Whether belongs to SC/ST</p>	

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BIO-DATA/CURRICULUM VITAE PROFORMA

1. Name and Address (in Block Letters)	
2. Date of Birth (in Christian era)	
3. (i) Date of entry into service	
(ii) Date of Retirement under Central/ State Government Rules	
4. Educational Qualifications	
5. Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)	
Qualifications/Experience required as mentioned in the advertisement/circular	Qualifications/experience possessed by the officer
Essential	Essential
A) Qualification	A) Qualification
B) Experience	B) Experience
Desirable	Desirable
A) Qualification	A) Qualification
B) Experience	B) Experience
5.1 Note : This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular/and issue of Advertisement in the Employment News.	
5.2 In the case of Degree and Post Graduate Qualifications Elective/main subjects and subsidiary subjects may be indicated by the candidate.	
6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualifications and work experience of the post	
6.1 Note : Borrowing Departments are to provide their specific comments /views confirming the relevant Essential Qualification/Work experience possessed by the Candidate (as Indicated in the Bio-data) with reference to the post applied.	

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	To	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis	Nature of Duties (in detail) highlighting Experience required for the post applied for

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*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below;

Office/Institution	Pay, Pay Band, and Grade Pay drawn under ACP/MACP Scheme	From	To
8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent			
9. In case the present employment is held on deputation/contract basis, please state.			
a). The date of initial appointment	b) Period of appointment on deputation/contract	c) Name of the parent office/organization to which the applicant belongs.	d) Name of the post and Pay of the post held in substantive capacity in the parent organization
9.1 Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/ Department alongwith Cadre Clearance., Vigilance Clearance and integrality certificate.			
9.2 Note: Information under Column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lien in his parent cadre/organization.			
10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.			
11. Additional details about present employment : Please state whether working under (indicate the name of your employer against the relevant column)			
<ul style="list-style-type: none"> a) Central Government. b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Others 			
12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.			
13. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.			

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